

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/234/2017

NAME OF THE PETITIONER(S)

: JACOB THOOMKUZHY & ORS

NAME OF THE RESPONDENT(S)

: JEEVAN TELECASTING CORPORATION LTD

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

O. Dr. K. S. Ravichandran, PCS S. Manjula Deri Adr

PREETHA.M.K.

N. KATHIRAVAN for K. MANOJ MENON

for Patitioner

ORDER

Representative for the Applicant present. Counsel for Respondent present and prayed that time be granted for making final submissions in the presence of his senior. At request, time is enlarged. Put up on 23.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)